## NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/10/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

9

**PETITION NUMBER** 

: CP/33/2017

NAME OF THE TRANSFEROR

: C.K. VIJAYAN

NAME OF THE TRANSFERRE

: VIJAYA HOSPITALITY & RESORTS LTD + 2

UNDER SECTION

: 241/242

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

B. RAVI ZAJA

CO CERESTE FOR PETETE OUR

## **ORDER**

Counsels for both the parties are present. Counsel for the Petitioner prayed for time for filing rejoinder. At request, time is enlarged. Put up on 13.11.2017 at 10.30 A.M.

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MEMBER (TECHNICAL)

MEMBER (JUDICIAL)

sel.

ghk